

No.HR-29/67/2021-HR-FSSAI-Part(1)
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
 (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
 (मानव संसाधन विभाग)
 एफडीए भवन, कोटला रोड, नई दिल्ली - 110 002

Dated: 02.01.2026

Office Order No.257/2025

In partial modification of this Authority's Office Order No. 118/2024 dated 22.03.2024, and as mandated u/s 5 of the RTI Act, 2005, the following change is hereby made in the designation of Central Public Information Officer (CPIO):

Sl. No.	Division	Units under Division	Previous CPIO	New CPIO
1	General Administration and Policy Coordination Division	(a) Parliament Cell (b) RTI & Grievance Cell (c) Policy Coordination	Ms. Shweta Negi, Administrative Officer	Sh. Rajesh Kumar, Administrative Officer

2. This issues with approval of the Competent Authority.

(Ajay Rana)
Assistant Director (HR)

Copy to:

- i. Concerned Officers
- ii. RTI Cell – for necessary action
- iii. IT Division – for updating the website under CPIO section and e-Office dashboard
- iv. Guard File